

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2393**

TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2016/ PHALGUNA 21, 1937 (SAKA)

**NATIONAL INVESTMENT AND MANUFACTURING ZONES**

**QUESTION**

2393: **SHRIMATI KAVITHA KALVAKUNTLA**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Union Government has any plan to set up new National Investment and Manufacturing Zones (NIMZ), if so, the details thereof;
- (b) whether the Union Government has any plan to set up such zones in partnership with the State Governments;
- (c) if so, the details thereof; and
- (d) the details of fund earmarked for the purpose?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI JAYANT SINHA)**

**(a) to (c)** Eight Investment Regions along the Delhi Mumbai Industrial Corridor (DMIC) project have been announced as NIMZs. The details are as under:

- i. Ahmedabad-Dholera Investment Region, Gujarat
- ii. Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra
- iii. Manesar-Bawal Investment Region, Haryana
- iv. Khushkhhera-Bhiwadi-Neemrana Investment Region, Rajasthan
- v. Pithampur-Dhar-Mhow Investment Region, Madhya Pradesh
- vi. Dadri-Noida-Ghaziabad Investment Region, Uttar Pradesh
- vii. Dighi Port Industrial Area, Maharashtra ; and
- viii. Jodhpur-Pali-Marwar Region in Rajasthan

Fourteen NIMZs outside the DMIC region have also been given in-principle approval (i) Nagpur in Maharashtra (ii) Prakasam in Andhra Pradesh (iii) Chittoor in Andhra Pradesh (iv) Medak in Telangana (v) Hyderabad Pharma NIMZ in Rangareddy and Mahbubnagar Districts of Telangana (vi) Tumkur in Karnataka (vii) Kolar in Karnataka (viii) Bidar in Karnataka (ix) Gulbarga in Karnataka (x) Kalinganagar, Jajpur District in Odisha (xi) Ramanathapuram District of Tamil Nadu (xii) Ponneri, Thiruvallur District, Tamil Nadu (xiii) Auraiya District in Uttar Pradesh; and (xiv) Jhansi District in Uttar Pradesh.

Out of these NIMZs, the NIMZs at (i) Prakasam in Andhra Pradesh and (ii) Medak in Telangana have been granted final approval.

The National Manufacturing Policy is based on the principle of industrial growth in partnership with the states. It is the prerogative of the states to adopt the instrumentalities provided by the policy.

**(d)** For the financial year 2016-17, Rs. 3.35 crores has been earmarked under the 'Scheme for implementation of National Manufacturing Policy' for 'Master Planning of NIMZs' and Technology Acquisition and Development Fund (TADF).

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